NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 20/(MAH)/2013 I.A No. 12/2016

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.09.2017

NAME OF THE PARTIES:

Mr. Jyoti Bhatia Lawful Attorney & Legal Heir of

Deceased Shri Sitaram Bhatia

V/s.

Piramal Enterprises Ltd.

SECTION OF THE COMPANIES ACT: 111A of the Companies Act 1956

S. No. NAME DESIGNATION

Ilrina Pereira -> Advocate for i/b law Square Petitioner

SIGNATURE

ORDER

IA 12/2016 in TCP 20/111A/NCLT/MB/MAH/2013

At request of the parties, list this matter on 10.11.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

B.S.V. PRAKASH KUMAR

Member (Judicial)